

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURTS, DELHI.

ORDER

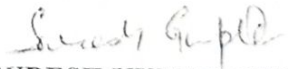
The following posting and transfer of the undermentioned officials is hereby made with immediate effect -

S.No.	Name of the official	From	To
1.	Sh. Saurabh Shukla S/o Sh. S.N. Shukla E.C. - 56401266	JA in Filing Section, Rohini Courts, Delhi.	JA in Digitization Cell, Rohini Courts, Delhi
2.	Sh. Ashutosh Mishra S/o Sh. Yogender Mishra E.C. - 39798280	SJA in Digitization Cell, Rohini Courts, Delhi	SJA in Filing Section, Rohini Courts, Delhi.
3.	Ms. Swaraj Kumari E.C. - 3407	Sr. PA in the court of Sh. Babru Bhan, Ld. ACMM (NW), Rohini Courts, Delhi.	Sr. PA in the court of Sh. Mohd. Farrukh, Ld. ASJ (FTSC) (NW), Rohini Courts, Delhi.
4.	Sh. Rajeev S/o Sh. Dilbagh Singh	PA in the Office Pool (NW), Rohini Courts, Delhi.	PA in the court of Sh. Babru Bhan, Ld. ACMM (NW), Rohini Courts, Delhi.
5.	Sh. Kishan Kumar S/o Sh. Govind Sahai E.C. - 3442	PA in the court of Sh. Mohd. Farrukh, Ld. ASJ (FTSC) (NW), Rohini Courts, Delhi.	PA in the court of Sh. Neeraj Gaur, Ld. ASJ-05 (NW), Rohini Courts, Delhi.
6.	Sh. Naveen S/o Sh. Shree Bhagwan E.C. - 88943993	JA in Computer Branch, Rohini Courts, Delhi.	Ahlmad/JA in the court of Sh. Rakesh Kumar-IV, Ld. ASJ-02 (NW), Rohini Courts, Delhi.
7.	Sh. Sandeep Kumar S/o Sh. Randhir Singh E.C. - 44463784	Ahlmad/JA in the court of Sh. Rakesh Kumar-IV, Ld. ASJ-02 (NW), Rohini Courts, Delhi.	JA in Nazarat Branch (N/W), Rohini Courts, Delhi.
8.	Sh. Mayank Yadav S/o Sh. Subhash Chander E.C. - 64591496	JJA in Nazarat Branch (N/W), Rohini Courts, Delhi.	JJA in Computer Branch, Rohini Courts, Delhi.

Note: 1. Ms. Krishna Saini W/o Sh. Rajender Prakash (E.C. - 44634072), J.A. & Ms. Anita Garg W/o Sh. Rajesh Kr. Garg (E.C. - 76523370), J.A. shall also work as Reader-cum-Ahlmad in the courts allocated to each of them during the whole day whenever any of the Reader-cum-Ahlmad of those courts happens to be on leave.

2. Sh. Twinkle Goswami S/o Sh. R.P. Goswami (E.C. - 74536663), Branch In-Charge/Sr. JA, Mediation Centre, Rohini Courts, Delhi shall also look after the work of Record Officer, North-West District, Rohini Courts, Delhi in addition to the duties already assigned to him.

3. Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.


(SURESH KUMAR GUPTA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)
ROHINI COURTS, DELHI.

No.F2(2)/Admn.(NW)/RC/2022 9793-9834

Date 12/04/2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.